



\$~39, 35 to 38, 40 to 67 & 77 & 78

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Date of Decision: 01st February, 2024

(39)

+ **CS (COMM) 135/2022 & I.As. 3423/2022, 9363/2022, 12156/2022, 16505/2022, 1221/2023, 1222/2023**

DABUR INDIA LIMITED

..... Plaintiff

Through: Mr. Anirudh Bakhru, Mr. Ankur Chibber, Mr. Prabhu Tandon, Ms. Kripa Pandit, and Mr. Sazid Rayeen, Advocates. (M: 7838499168)

versus

ASHOK KUMAR AND ORS

..... Defendants

Through: Mr. Yashvardhan Singh, Advocate for D-1. (M:9667056770)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Ms. Kruttika Vijay & Ms. Aishwarya Kane, Advs. for D-5 (M-9910083144)

Mr. Dayan Krishnan Senior Advocate with Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-4. (M:9987115749)

Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7. (M:8800556341)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates.

Mr. Apoorv Kurup & Ms. Kirti Dadheech, Advocates for R-3. (M: 8929015368)

Mr. Akshay Goel, Mr. Shivam Narang



& Mr. Lalit Kashyap, Advocates.
Mr. Mr. Shubhendu Anand, Mr.
Piyush M. Dwivedi, Advocates.
(M:7827709253)
Mr Kushal Gupta & Mr. Mohd Umar
Advocates.
Mr. Prashant Prakash, Advocate. (M:
8800009001)
Ms. Lakahmi Kruttika Vijay & Ms.
Aishwarya Kane, Advocates for D-5.
(M: 9643233842)
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell
Mr. Sarfaraz Khan & Mr Abdul
Wahid, Advocates for UCO Bank (M-
9899140169)

(35)

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CS (COMM) 20/2019 & I.As.561/2019

TATA SKY LIMITED

..... Plaintiff

Through: Mr. Tanmaya Mehta ,Ms. Rashmi
Gogoi and Ms. Riya Rathi, Advs. (M:
9999255931)

versus

S G ENTERPREISES – TATA SKY SALES AND SERVICES AND
ORS. Defendants

Through: Mr. Alipak Banerjee, Mr. Moazzam
Khan, Ms. Shweta Sahu, Mr. Alipak
Banerjee, Ms. Shweta Sahu Advocate,
Mr. Parva Khare, Mr. Brijesh
Ujjainwal, Advs. for D-5.
(M:9987115749)
Ms. Akshita Jain, Advocate for D-8.
(M:9990526912)
Mr. Akshay Goel, Mr. Shivam Narang



& Mr. Lalit Kashyap, Advocates
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates.
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell
Mr. Sanjay Gupta, and Mr. Amol
Sharma Advs. for HDFC Bank (M.
9958609042)

(36)

WITH

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**CS (COMM) 350/2020 & I.A. 7456/2020, 9624/2020, 9629/2020,
996/2021, 9204/2022, 16148/2022**

**GUJARAT COOPERATIVE MILK MARKETING FEDERATION
LTD & ANR. Plaintiff**

Through: Mr. Abhishek Singh, Mr. J. Amal
Anand, Mr. Elvin Joshy, Mr. Vikram
Singh Dalal, Mr. Shashwat Tyagi,
Ms. Alisha Sharma, Advocates. (M.
8750600178)

versus

AMUL-FRANCHISE.IN & ORS. Defendant

Through: Mr. Anil Soni, CGSC with Mr. Rahul
Mourya, Mr. Devvrat Yadav, Adv.
for UOI. (M:9560238258)
Mr. Anurag Ahluwalia,, CGSC with
Mr. Abhigyan Siddhant, G.P. and Mr.
Danish Faraz Khan, Advocate for
UOI. (M:9811418995)
Mr. Neel Mason, Mr. Vihan Dang,
and Ms. Aditi Umapathy, Advocates
Ms. Shweta Sahu, Mr. Parva Khare,
Ms. Aishwarya Jain, Mr. Brijesh
Ujjainwal Advocate for D-26.
(M:9987115749)
Mr. Praveen Kumar Jain, Adv. for
D-37.



Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749) for D-27, 28 & 30.

Mr. Praveen Kumar Jain, and Ms. Shalini Jha, Advocates for D-37. (M:9871278525)

Mr. Ramesh Babu, Ms. Manisha Singh, Ms. Jagriti Bharti, and Ms. Tanya Chowdhary, Advocate for D-38 (M: 9971671294).

Ms. Ekta Choudhary, Ms. Anisha, Mr. Divyank Dutt Dwivedi, Advocates.

Mr. Vihan Dang and Mr. Parva Khare & Ms. Aditi Umapathy, Advs for D-52.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(37)

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WITH

CS (COMM) 176/2021 & I.A.1435/2024

SNAPDEAL PRIVATE LIMITED

..... Plaintiff

Through: Ms. Tanya Varma & Ms. Devyani Nath, Advocates. (M:7042547106)

versus

GODADDYCOM LLC AND ORS

..... Defendants

Through: Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu



Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749)for D-1, 10, 2,3,4, 23, 26, 31. (M:9987115749)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu Mr. Parva Khare Mr. Brijesh Ujjainwal, Advocates for D-1 & 10. Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-9. (M:9910083144)

Ms. Pallavi Singh Rai, Adv; Mr. Shubhaankar Ray, Advs. for D-24.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Praveen Kumar Jain & Ms. Shalini Jha, for D-34. (M:9871278525)

Mr. Shatrajit Banerji, Advocate for D-24. (M: 8527862988)

Mr. Praveen Kumar Jain, Adv. for D-34. (M:9871278525)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(38)

WITH

+ **CS (COMM) 228/2021 & I.As. 6441/2021, 11684/2021, 1412-13/2022, 12160/2022, 12171/2022, 13443/2022, 14920/2022, 14923/2022, 17716-17/2022, 3237/2023**

BAJAJ FINANCE LIMITED

..... Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi, Ms. Alisha Sharma, Advocates. (M. 8750600178)



versus

REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG
& ORS.

..... Defendants

Through: Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606). Advocates (M: 9810788606).
Mr. Darpan Wadhwa Sr. Advocate , Mr. Alipak Banerjee ,Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advocate for D-6,7,11,12,14,17 and 22.
Mr. Manish Paliwal, and Ms. Himanshi Kaushik, Advocates for D-18. (M:8448257585)
Mr. Aditya Gupta, Ms. Aishwarya, Mr. Sauhard Alung and Ms. Asvari Jain, Advocates for D-19. (M:9910083144)
Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advocates for D-28. (M: 8054452858)
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Ashok Kumar & Ms. Chhavi Arora, Advocates for D-31. (M:9810011826).
Ms. Swati Aggarwal, Ms. Binsy Susan, Mr. Aasish Samasi and Mr. Mohit Singh, Adv. for GoDaddy.
Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev



Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell

(40)

WITH

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CS (COMM) 475/2022 & I.As. 10851-52/2022, 12173-74/2022

FASHNEAR TECHNOLOGIES PRIVATE LIMITED Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

MEESHO ONLINE SHOPPING PVT. LTD. & ANR. Defendants

Through: Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocate for D-6.

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs. for D-10.
Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates. for D-7.

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Danish Faraz Khan, Advocates for D-19 & 20. (M:9999999045)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(41)

WITH

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CS (COMM) 490/2022 & I.As. 11214/2022, 17482/2022, 575/2023,



9796-98/2023, 11324/2023

INFINITI RETAIL LIMITED

..... Plaintiff

Through: Mr. Raunaq Kamath and Mr. Sauhard
Alung, Advocates. (M: 9425341404)

Versus

M/S CROMA WHOLESALER & ORS.

..... Defendants

Through: Mr. Anuj Srivastava, Advocate.
(M:9999690774)

Mr. Piyush Singhal, Mr. Paras
Khurana & Ms. Himanshi Jain,
Advs. for D-15. (M:8810488484)

Mr. Yashu Rustagi, Adv for Indian
Bank (M. 8882149812)

Ms. Richa Kapoor, Mr. Kunal
Anand, Ms. Shisham Pradhan Mr.
Deepak Singh Advs. for D-19.
(M:8791519300)

Mr. Manish Mohan, CGSC.

Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-4
(M:9987115749).

Ms. Sonia Munjal, Adv. for D-22.

Mr. Mrinal Ojha, Mr. Debarshi Dutta,
Mr. Anand Raja Adv, Ms. Tanta
Chaudhry. Mr. Shivam Tiwari & Mr.
Samyak Bilala Advs. for D-27.

Mr. Manish Mohan, CGSC for UOI.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

Ms. Yashika Kapoor and Mr.
Parshant Arora, Advocates for VI.



(42) WITH
+ CS(COMM) 193/2019 &I.As. 5399/2019, 11497/2019, 18216/2019,
15451/2021, 6069/2022

COLGATE PALMOLIVE COMPANY & ANR. Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan &
Mr. Rohil Bansal,
Advvs.(M-9079965359)

versus

NIXI & ANR. Defendants

Through: Ms. Akshita Jain, Advocate for D-1
(M-9990526912).

Mr. Darpan Wadhwa, Sr. Advocate
with Ms. Swati Agarwal, Ms. Ritika
Bansal & Mr. Vaarish Sawlani, Advs
for D-3-4.

Mr. Mrinal Ojha, Mr. Debarshi Dutta,
Mr. Anand Raja Adv, Ms. Tanta
Chaudhry. Mr. Shivam Tiwari & Mr.
Samyak Bilala Adv.

Mr. Anurag Ahluwalia, CGSC with
Mr. Danish Faraz Khan, Mr. Abhigyan
Siddhant and Mr. Rahul Sharma,
Advocates for UOI (M-9999999045)
with Mr. Tanmay Nirmal, Manager
legal.

Mr. Tentu Satyanarayan, Director
(Legal), UIDAI & Mr. Tanmaya
Nirmal, Deputy Manager (Legal &
Policy), UIDAI (M-9899113033).

Mr. Kushagra Goel, Mr Lovesh
Goel, Ms. Tanya Singhal, Advocates
for D-7 (M-9711443294).

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
SI Prince Kumar, PS Hauz Khas.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp



Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.
Mr. Sunil Gautam, SO, UIDAI

(43)
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WITH

CS (COMM) 297/2019

MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD..... Plaintiff
Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.
Shobhit Agarwal and Mr. Deepank,
Advocates.

versus

KUMAR PRAHLAD & ANR.

..... Defendants

Through: Mr. Ravi Shankar Mahto, Advocate
for D-1.

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell

(44)
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WITH

**CS (COMM) 298/2019 & I.As.8189/2019, 13215/2019, 13631/2019,
15695-96/2019, 14210/2021, 16707/2021**

ULTRATECH CEMENT LIMITED & ANR. Plaintiff

Through: Mr Kushal Gupta & Mr. Mohd Umar
Advocates.

versus

WWW.ULTRATECHCEMENTS.COM & ORS. Defendants

Through: Mr. Darpan Wadhwa, Sr. Advocate
with Ms. Binsy Susan, Mr. Shashank
Mishra, Ms. Ritika Bansal & Ms.
Swati Agarwal, Advocates for D-5 to
7. (M:9650001297)

Mr. Ananta Prasad Mishra & Mr.
Gagan Gupta, Advocates for D-9.
(M:9990937838)

Mr. Manish Mohan, CGSC for UOI.



(M-999910115)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(45)

WITH

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CS (COMM) 732/2019 & I.As. 3865/2020, 9234/2020

MONTBLANC SIMPLO GMBH

..... Plaintiff

Through: Mr. Pravin Anand & Mr. Devesh
Ratan, Advs. (M:9810333571)
Mr. Manish Biala, Advocate.

versus

MONTBLANCINDIA.COM & ORS.

..... Defendants

Through: Mr. Rajiv Ranjan Dwivedi, Mr. Vishal
Advocates for D-23 (M.8447704226)
Mr. Yajur Bhalla, Mr. Deepak Samota
and Mr. Sumer Ahuja, Advocates for
D-1, 2, 4 to 10 & 20. (M:9711009378)
Ms. Asiya Khan, Advocate for D-25
(M: 9971644936).
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-18.
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(46)

WITH

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**CS (COMM) 373/2020 & I.A. 7995-96/2020, 7999/2020, 9171/2020,
84/2021, 430/2021, 1371/2021, 19495/2023 & 583/2024**

ITC LIMITED

..... Plaintiff



Through: Mr Pravin Anand, Ms. Vaishali Mittal,
Mr Shivang Sharma, Mr Siddhant
Chamola, Advocates.

versus

ASHOK KUMAR & ORS.

..... Defendants

Through: Ms. Ritu Mishra, Advocate for D-6.
Mr. Hrithik Goyal and Ms. Lovleen
Goyal, Mr L R Goyal Advocates for
D-12. (M:8826767020)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms. Deepika Kathuria, Adv. for D-14.
Ms. Asmita Kumar, Advocate for
D-31. (M:9899967516)
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.
Mr Rajiv Kapur, Mr. Akshit Kapur
and Mr. Aditya Saxena, Advocates
for SBI (M: 9634644652).

(47)

WITH

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CS (COMM) 498/2020 & I.A. 10520-21/2020

MICROSOFT CORPORATION & ANR.

..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.
Shantanu Sahay, Ms. Imon Roy and
Mr. Apoorv Bansal, Advocates.

versus

PCPATCHERS TECHNOLOGY PRIVATE LIMITED

& ORS.

..... Defendants

Through: Mr. Sumit Nagpal, Ms. Dolly Luthra
and Ms. Aashta Sood, Advocates for
D-1, 2 & 3. (M:9911995000)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp



Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(48)

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WITH
CS (COMM) 82/2020 & I.A. 2402/2020
JOCKEY INTERNATIONAL INC. Plaintiff
Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.
Shobhit Agarwal and Mr. Deepank,
Adv. (M:8800520258)

versus

WWW.JOCKEYFRANCHISE.COM & ORS. Defendants
Through: Mr. Vivek Jain and Ms. Aastha
Tiwari, Adv. for D-4.
(M:9871863446)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(49)

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WITH
CS (COMM) 154/2021 & I.A. 4692/2021, 10905/2022
GODREJ PROPERTIES LTD Plaintiff
Through: Mr. Pravin Anand, Mr. Vibhav Mithal
and Mr. Achyut Tiwari, Advocates.
(M:8447458389)

versus

ASHOK KUMAR & ANR. Defendants
Through: Mr. Darpan Wadhwa Sr. Advocate,
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Ms.
Aishwarya Jain, Mr. Brijesh
Ujjainwal Advocates for D-2.
(M:9987115749)
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev



Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

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WITH

CS (COMM) 276/2021 & I.A. 7329/2021

MICROSOFT CORPORATION & ANR.

..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.
Shantanu Sahay, Ms. Imon Roy and
Mr. Apoorv Bansal, Advocates.

versus

TECH HERACLES OPC PRIVATE LIMITED
& ORS.

..... Defendants

Through: Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.
Mr Rajiv Kumar Malik , Mrs. Megha,
Mr Deepanshu Nainwal, Advocates
for D-1 to 3.
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Anurag Ahluwalia, CGSC with
Mr. Danish Faraz Khan, Mr. Abhigyan
Siddhant and Mr. Rahul Sharma,
Advocates for UOI

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WITH

**CS (COMM) 293/2021 & I.As.7543-44/2021, 10308/2021,
15052/2021**

TATA SONS PRIVATE LIMITED & ANR.

..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan Mr.
Achuthan Sreekumar & Mr. Rohil
Bansal Advocates. (M:9079965359)

versus

M/S ELECTRO INTERNATIONAL & ORS.

..... Defendants

Through: Mr. M.K. Singh, Advocate for Mr.
Samir Chugh, Advocates for Airtel
(M-9810455716)
Mr. Akshay Goel, Mr. Shivam Narang



& Mr. Lalit Kashyap, Advocates
Mr. Shashi Shekhar Dixit, Adv. for
Airtel (M. 8896447704)
Ms. Deepika Kathuria, Adv. for D-8.
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(52)

WITH

+ **CS (COMM) 95/2021 & I.A. 21025/2022, 6516/2023**

THE HIMALAYA DRUG COMPANY & ORS. Plaintiffs

Through: Mr. Pravin Anand, Ms. Prachi
Agarwal and Ms. Ms. Ridhie Bajaj,
Advocates. (M:8800972785)

versus

ASHOK KUMAR & ORS. Defendants

Through: Mr. Moazzam Khan, Ms. Shweta
Sahu, Mr. Parva Khare, Ms.
Aishwarya Jain, Mr. Brijesh
Ujjainwal. Ms. Anvita Goel, Mr.
Prince Kumar, Advocates for Go
Daddy (M: 9987115749).

Mr. Moazzam Khan Advocate, Mr.
Alipak Banerjee Ms. Shweta Sahu,
Mr. Parva Khare, Mr. Brijesh
Ujjainwal, Ms. Anvita Goel, Mr.
Prince Kumar, Mr. Amrit Bhatia
Advs. (M. 9987115749)

Mr. Tushar Singh & Ms. Trisha
Patnaik, Advocates for D-25.

Mr. Surinder Singh, Advocate for
D-29 (M-9311325398)

Ms. Kruttika Vijay and Ms.
Aishwarya Kane, Advocates for D-17.
(M: 9910083144)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates



Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(53)

WITH

+ **CS (COMM) 158/2022 & I.As. 3996-97/2022, 3096/2023**

MICROSOFT CORPORATION & ANR.

..... Plaintiff

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.
Shantanu Sahay, Ms. Imon Roy and
Mr. Apoorv Bansal, Advocates.

versus

VACATION RENTAL SERVICES PRIVATE LIMITED
& ORS.

..... Defendants

Through: Mr. Mayank Mehandra, Mr. Charu
Tandon & Mr. Sarthak Kapoor & Mr.
Raghav Tandon, Advocate for D-1 &
2.

Mr. Ramnish Khanna, Adv. for D-7.
SI Manzoor Alam, Cyber Police
Station, South-East.

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(54)

WITH

+ **CS (COMM) 255/2020 & I.As. 5590-91/2020, 11099/2020,
6402/2022**

INDIAMART INTERMESH LIMITED

.... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin
Sharma, Mr. Yatin Garg, Mr. Ranjeet
Singh, Mr. Vivek Ayyagari, Mr.
Angad Makkar, Mr. M. J. Sudarshan,
Ms. Ramya Aggarwal and Mr. Sohrab



Mann, Advocates.

Ms. Yashika Kapoor and Mr.
Parshant Arora, Advocates for VI.

versus

MR. AKASH VERMA & ORS.

..... Defendants

Through: Mr. Neel Mason, Mr. Uday Singh
Chopra, Mr. Saransh Saini and Mr.
Ujjawal Bhargava for D-2. (M:
9399304251).

Mr. Rishi Kapoor & Ms. Yashika
Kapoor, Advocates for D-3.
(M:7011263450))

Ms. Meenakshi Dutta, Mr. Anupam
Kumar Mishra & Mr. Gautam
Harshwal, Advocates for D-4 & 7. (M:
9521151974)

Mr Ankit Rastogi and Mr Saransh
Saini, Advocates.

Mr. Saransh, Advocate for Ms.
Nandita Rao, ASC (Crml.),GNCTD.
(M: 9717417996)

Mr. Anupam Kumar Mishra and Ms.
Keya Rawat, Advocates.

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(55)

WITH

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CS (COMM) 424/2020 & I.A. 20247 /2022

SHOPPERS STOP LIMITED

..... Plaintiff

Through: Mr. Sagar Chandra, Ms. Shubhie
Wahi, Ms. Ankita Seth and Ms. Sanya
Kapoor, Advocates.
(M:9810907412)

versus



M/S SHOPPERSTOP & ORS.

..... Defendants

Through: Mr. P.S. Sudheer and Ms. Anne Mathew, Advs. for D-5. (M:9891760039)

Mr. Moazzam Khan Advocate, Mr. Alipak Banerjee Advocate Ms. Shweta Sahu Advocate , Mr. Parva Khare Advocate, Mr. Brijesh Ujjainwal Advocate.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

(56)

WITH

+ CS(COMM) 471/2020, I.As. 9795/2020, 2961/2021, 2885/2022, 5509/2022, 15107/2022, 2939/2023, 10797/2023, 10798/2023, 22191/2023,22192/2023, 22206/2023, 22207/2023

PB FINTECH LIMITED

..... Plaintiff

Through: Mr. Kapil Wadhwa and Ms. Vasanthi Hariharan, Advocates.

versus

POLICY BAZAR FINANCE & ORS.

..... Defendants

Through: Mr. Darpan Wadhwa Sr. Advocate, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advocates for D-9. (M:9987115749).

Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi for D-16 (M: 7827709253).

Mr. Rohit Rattu, Adv. D-27 (M. 9650875817).



Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-42
Mr Rajesh Kumar Gautam Adv, Mr Anant Gautam Adv, Mr R P Daida Adv, Mr Dinesh Sharma Adv, Ms Anani Achumi, Ms Shivani Sagar, Adv. for R-51 (M. 8860853124)

Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advocates for D-57 (M: 95822 06578).

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

(57)

WITH

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CS (COMM) 399/2021 & I.A. 10855/2021

HINDUSTAN UNILEVER LIMITED

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

NITIN KUMAR SINGH & ORS.

..... Defendants

Through: Mr. Ankur Prakash, Ms. Simran Gill, Mr. Yudhishtir Bhardwaj, Mr. Dhananjay, Mr. Amod Bidhuri & Mr. Saquib Siddiqui, Advocates for D-1
Mr. Akshit Chaudhary, Advocate for D-5.

Mr. Ramnish Khanna, Adv. for D-7.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Bhagwan Swarup Shukla, CGSC with Mr. Kamaldeep, Advocate for



UOI/D-18 & 19.

Mr. K.K. Singh, Advocate for D-27.

Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

(58)

WITH

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CS (COMM) 524/2021 & I.A. 13715/2021, 4506/2022

KAMDHENU LIMITED

..... Plaintiff

Through: Mr. Nikhil Sonker, Advocate.
(M:7726021194)

Mr. Sudarshan Kumar Bansal & Mr. Arpit Dudeja, Advs. (M. 9810132015)

versus

RAGHUNATH VIRDHARAM BISHNOI AND ORS. Defendants

Through: Mr. Rishabh Gupta and Mr. Abhishek Kumar Singh, Advocates.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Lakshy Aggarwal, Advocate for D-3.

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates

Mr. Rishi Kapoor and Mr. Satish Rai, Advocates for D-3. (M:8368148214)

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-8. (M:9987115749)

Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7.



(M:8800556341)

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-10 (M-99101983636)

Mr. Alipak Banjerjee, Ms. Pava Khare & Ms. Shweta Sahu Advs for D-8.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Sudarshan Kumar Bansal and Mr. Nikhil Sonker, Advocates.

Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs. for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

59

WITH

+ **CS(COMM) 12/2022, I.As. 263/2022 & 20922/2022, 24631/2023, 2418/2024, 2419/2024**

NEW BALANCE ATHLETICS INC

..... Plaintiff

Through: Mr. Dushyant Mahant, Mr. Urfee Roomi and Mr. Ayush Dixit, Advocates (M: 7011629381).

versus

NBSTORESININDIA.IN & ORS.

..... Defendant

Through: Mr. Sandeep Kumar Mahapatra, Adv, CGSC; Mr. Tribhuvan, Adv for D-15 (M. 9811472444)

Mr. Apoorv Kurup, CGSC; Ms. Nidhi Mittal; Ms. Muskaan Gupta, Advs. for D-16 (M. 8826584325)

Mr Naveen Kumar Jain, Adv. D-17 (M. 9971759700).



Mr Shivam Narang, Advocate for D-26

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

Mr. Akshay Goel, Ms. Vishali Nahar, Mr. Paras Arora, Advs. for D-13 (M. 98117 83019)

(60)

WITH

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CS (COMM) 26/2022 & I.As. 612-13/2022, 954/2022

HT MEDIA LTD

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates. (M:8017571175)

versus

POOJA SHARMA & ORS.

..... Defendants

Through: Mr Firoz Iqbal Khan, Mohd Shad Advocate, Advocates for D-4 (M. (8010352077)

Mr. Shashi Shekhar Dixit, Adv. for D-10.

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-19. (M:9987115749)

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-20. (M:9911983636).

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates

Mr. M.K. Singh, Advocate for Mr.



Samir Chugh, Advocate for Airtel.
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(61)

WITH

+ CS (COMM) 35/2022 & I.As. 819/2022, 3168/2022, 4738/2022,
8767/2022

KAJARIA CERAMICS LIMITED

..... Plaintiff

Through: Ms. Rima Majumdar, Mr. Aditya Vats
and Ms. Shilpi Sinha, Advocates.
(M:9818202368)

versus

GODADDY.COM LLC & ORS.

..... Defendant

Through: Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-1.
(M:9987115749)

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

Mr. Sandhya Chawla, Adv. for D-2.

Mr. Shashi Shekhar Dixit, Adv. for
D-3 (M. 9818455555)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Mr. Lakshy Aggarwal, Adv. for d-4

Ms. Kirti Bhardwaj, Adv. for D-5(b).

Mr. M.K. Singh, Advocate for Mr.
Samir, Advocate (M-9810455716)

Mr. Santosh Kr. Rout, Ms. Dharna
Veragi, Mr. Pawan Kumar & Mr.
Abhishek Chakraborty, Advocates for
D-6.

Ms. Yashika Kapoor and Mr.



Parshant Arora, Advocates for VI.

(62)

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WITH

CS (COMM) 233/2022 & I.As. 5780-81/2022

BAJAJ FINACE LTD & ANR.

..... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

NIKO DAS & ANR.

..... Defendants

Through: Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-3.

Mr. Varun Pathak, Ms. Ameer Rana, and Mr. Vishesh Sharma, Advocates for D-4 (M: 9910014062).

Mr. Lakshy Aggarwal, Advocate for D-7.

Mr. Neel Mason, Mr. V. Dang & Ms. Aditi, Advocates for D-3. (M:9971586598)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

(63)

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WITH

CS (COMM) 275/2022 & I.As. 6535-36/2022

HINDUSTAN UNILEVER LTD & ANR.

..... Plaintiffs



Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

UNILEVERR1.IN & ORS.

..... Defendants

Through: Mr. Shashi Shekhar Dixit, Adv. for D-9.

Mr. Rahul Chauhan, Ms. Aishwarya Mishra Advocates for D-21.

Ms. Asiya Khan, Advocate for D-25

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Mr Chandrashekhar Chakalabbi, Ms Aishwarya Hiremath and Varnik Kundaliya, Advocates for D-20 (M:9481929037)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

(64)

WITH

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CS (COMM) 364/2022 & I.As. 8518-20/2022, 12855/2022

AMAZON SELLER SERVICES PRIVATE LIMITED

& ANR.

..... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta



Chaudhry. Mr. Shivam Tiwari & Mr.
Samyak Bilala Advs. for D-8.

versus
AMAZONBUYS.IN & ORS.

..... Defendants

Through:

Mr. G. Mirza, Mr. Vishesh Sharma,
Advocates for D-4. (M:7434045442)

Mr Rishab Raj Jain, Mr. Sharique
Hussain, Mr. Sohit Choudhary,
Advocate for D-5.

Mr. Prashant Prakash, Advocate for
D-7.

Ms Yukti Gupta, Advocate for HDFC
Bank

Ms. Mrinal Ojha, Mr. Debarshi Dutta
& Mr. Aayush Kevlani, Advocates for
D-8 (M-9167094381)

Mr. Shashi Shekhar Dixit, Adv. for
D-10.

Mr. Vineet Dhanda, CGSC with Mr.
Abhishek Singh, Advocate for
UOI/D-18 & 19.

Mr. Harshal Arora, Advocate for D-5.
(M:9711986759)

Mr. Varun Pathak, Ms. Ameer Rana,
and Mr. Vishesh Sharma, Advocates
for D-4.

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr.
Samir Chugh, Advocate for Airtel.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

Ms Ritu Mishra, Advocate for D-6
Canara Bank (M- 9873796792)

(65)

WITH



+ CS (COMM) 303/2022, I.As. 7302/2022, 7307/2022, 17365/2022, 19451/2022, 21036/2022, 169/2023, 1932/2023, 1933/2023, 3319/2023, 7338/2023, 8120/2023, 11597/2023, 13276/2023, 17896/2023, 24159/2023, 720/2024

BURGER KING CORPORATION

..... Plaintiff

Through: Ms. Meenakshi Ogra, Mr. Tarun Khurana, Mr. Rishi Vohra & Ms Chhavi Panday, Advs. (M:7291005464)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Raunaq Kamath and Mr. Sauhard Alung, Advocates. (M: 9425341404)

Mr Rajesh Kumar Gautam, Mr Anant Gautam, Mr R P Daida, Mr Dinesh Sharma, Ms Anani Achumi, Ms Shivani Sagar, Advocates for R-11 (M. 8860853124)

Mr. Yashu Rustagi, Adv for Indian Bank (M. 8882149812)

Mr. Kumar Vishwjeet, Adv. for D-15 (M. 9718909886)

Mr. Sandeep Kumar Mahapatra, CGSC, Mr. Tribhuvan, Advs. for D-15

Mr. Ramesh Kumar Mahaliyan, Adv. for D-20 (M. 8275092500)

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-16 (M. 9987115749)

Versus

SWAPNIL PATIL & ORS.

..... Defendants

Through: Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra,



Mr. Sagar Mehlawat Alexander Mathai Paikaday, Advocates.

Mr. Shashi Shekhar Dixit, Advocates (M. 9818455555)

Mr Amit Mahaliyan, Advocate for Bank of Maharashtra. (M:9899491980)

Ms. Yashika Kapoor and Mr. Prashant Arora, Advocates for D-14.

Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-16 (M:9987115749).

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

66

WITH

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CS (COMM) 113/2023 & I.As. 4200/2022, 14754/2022, 14770/2023, 15871/2023, 16828/2023, 21659/2023

INDIAN FARMERS FERTILISER COOPERATIVE Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi, Ms. Alisha Sharma, Advocates. (M. 8750600178)

Versus

REGISTRANT OF IFFCOFRANCHISE.COM
& ORS

Defendants

Through: Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advocates for D-33. (M:



8054452858)

Mr Varun Pathak, Mr Shyamal Anand,
Mr. Thejesh Rajendran, Mr Tejpal
Singh Rathore, Adv. for D-34

Mr. Susmit Pushkar, Adv., Mr. Anchit
Oswal, Adv., Mr. Gaurav Sharma,
Adv., Ms. Naina Agarwal, Adv. for
D-38.

Mr. Ramesh Babu with Ms. Manisha
Singh and Ms. Jagriti Bharti, for
Advs. D-39 (M. 9873922734)

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

Mr. Nitinjya Chaudhry, Senior Panel
Counsel with Mr. Rahul Mourya
Advs. for D-35

(67)

WITH

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CS (COMM) 610/2023 & I.A. 16723/2023, 647/2024

CRESSET CAPITAL MANAGEMENT LLC & ANR. Plaintiffs

Through: Mr. Sourabh Rath & Mr. Vibhore
Yadav, Advs. (M: 9811153629)

versus

REGISTRANT OF WWW.CRESSETCAPITAL.IN ,

WWW.CRESSETINDIALIVE.LIVE & ORS. Defendants

Through: Mr. Mrinal Ojha, Mr. Debarshi
Dutta, Mr. Anand Raja Adv, Ms.
Tanta Chaudhry. Mr. Shivam Tiwari
& Mr. Samyak Bilala Advs. for D-6.
(M:9990952258)

Mr. Harish Vaidyanathan Shankar,
CGSC, with Mr. Srish Kumar
Mishra, Mr. Alexander Mathai



Paikaday, and Mr. Krishnan V.,
Advocates (M: 9810788606).

Mr. Harish Vaidyanathan Shankar,
CGSC with Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat Alexander
Mathai Paikaday, Advocates.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(77)

WITH

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CS (COMM) 700/2019 & I.As. 17945/2019, 1876/2020

XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED
& ANR.

..... Plaintiff

Through: Mr. Peeyoosh Kalra, Mr. C.A.
Brijesh, Mr. Krisna Gambhir, Ms.
Simranjot Kaur, Advocates
(M:9899320646)
Mr. Ishith Arora, Adv. (M.
9654451996)

Versus

WWW.XIAOMI-INDIA.XYZ & ORS.

..... Defendants

Through: Ms. Shikha Sarin & Mr. Paras
Malhotra, Advs. (M: 9910485840)
Mr. Abhishek Parashar, In person. (M:
9319317578)
Mr. Manish Mohan, CGSC. (M:
9717906181)
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-29 (M.
9987115749)
Ms. Yashika Kapoor and Mr. Parshant



Arora, Advs. for VI.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(78)

AND

+ **CS (COMM) 324/2020 & I.As. 6950/2020, 12588/2020, 12611/2020,
11510/2021, 8854/2023, 12001/2023, 15626/2023, 19511/2023 &
19574/2023**

MCDONALDS CORPORATION & ANR.

..... Plaintiffs

Through: Ms. Rima Majumdar, Ms. Shilpi
Sinha and Mr. Aaditya Vats,
Advocates.

versus

NATIONAL INTERNET EXCHANGE OF INDIA
& ORS.

..... Defendants

Through: Mr. Shubhendu Anand, Mr. Akshat
Kaushik, Mr. Piyush M. Dwivedi
Advocate for D-1.

Mr. Vivek Jain & Mr. Aastha Tiwari,
Ms. Tulasi Mukhi, Advocates for
D-18 & 28 (M9811426480).

Mr. Kartik Bhalla, Adv. for ICICI
Bank (M. 9818707178)

Mr. Jaydip Pati, Advocate for D-24.

Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal for D-5, 2, 6 7, & 8 (M:
9987115749).

Mr. Ravi Prakash, CGSC with Mr.
Sahonwlah Farmani Ali, Advocate for
D-35&36 (M-9469448888)

Mr. Santosh Kumar Rout, Ms Dharna
Veragi, Mr. Pawan Kumar & Mr.
Abhishek Chakraborty, Advocates for
D-13 to 17, 22, 26, 27, 31)

Mr Rajiv Kapur & Mr Akshit Kapur,



Mr Tushar Bagga, Advocates.
Mr Yashu Rustagi, Advocate for BOB.
Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Ms. Anvita Goel Mr. Prince Kumar Mr. Amrit Bhatia Advs. for D-5 (M. 9987115749)
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.
Mr. Rajat Katyal & Mr. Harsh Sinha, Adv. for Yes Bank.
Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.
Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advocates for D-57 (M: 95822 06578).
Mr. Harsh Sinha, Advocate for Yes Bank.

AND

AND

(81)

+ **CS (COMM) 389/2022 & I.As. 9069/2022, 12578/2022**

THE CAPITAL GROUP COMPANIES, INC Plaintiffs

Through: Mr. Anirudh Bakhru, Ms. Neeharika Chauhan, Mr. Naqeeb Nawab, Ms. Sejal Tayal, Ms. Pragya Choudhary, Advs.

versus

ASHOK KUMAR & ORS. Defendants

Through: Ms. Nidhi Raman, CGSC with Mr. Sachin Dubey, Mr. Debarchan De, Adv for D-4 & 5.



Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal for D-12 (M: 9987115749)

CORAM:
JUSTICE PRATHIBA M. SINGH

ORDER

% **01.02.2024**

1. This hearing has been done through hybrid mode.
2. These matters relate to domain names being registered by unknown third parties infringing trade mark rights of various brand owners and implementation of Court orders by the Domain Name Registrars ('DNR's). From time to time, various directions have been passed by this Court in respect of blocking and locking of the infringing domain names, and implementation of court orders by various DNRs which may or may not be located in India.

3. Today, submissions have been made in part by Mr. Darpan Wadhwa.

Reply to queries raised by police authorities by banks

4. In terms of the order dated 24th November, 2023, considering the various grievances that were raised against the Banks by the law enforcement agencies i.e., Cyber Cell of Delhi Police, notices were issued to the various Banks once again including through nominated counsels, etc. Further, for the purpose of disclosure of information to law enforcement agencies and for better coordination between the Cyber Cell of Police Authorities and the



Bank Authorities, it was directed by the Court that meeting be held between the concerned Joint Secretary, Ministry of Home Affairs. Pursuant thereto, two developments have taken place, as follows:

(i) Mr. Sanjay Gupta, Id. Counsel appearing for the HDFC Bank submits that a high level meeting on prevention of cyber crimes was called by the Reserve Bank of India (RBI) along with some senior officials belonging to the Ministry of Home Affairs including I4C (Indian Cyber Crime Coordination Centre) and Director General of Police (DGP)s of some States. In the said meeting, the law enforcement agencies had clearly expressed that Banks ought to expedite the process of providing of information. Accordingly, the entire issue has been taken cognizance of by the Indian Banks Association (IBA) as also by the RBI.

(ii) An affidavit has been filed by the RBI sworn by Mr. Ajay Abrol, the Assistant General Manager of the Department of Supervision in RBI. As per the RBI's affidavit, detailed Standard Operating Procedures (SOP) has been prepared for exchange of information between Banks and law enforcement agencies. The said SOP has been circulated to all the Banks including the law enforcement agencies such as Police, Economic Intelligence Council Convener, National Investigation Agency (NIA), Central Bureau of Investigation (CBI), Central Board of Direct Taxation (CBDT), Directorate of Enforcement (ED), Ministry of Corporate Affairs (MCA), Ministry of Home Affairs (MHA), Directorate of Revenue Intelligence (DRI), Intelligence Bureau (IB), FIU-IND, etc.

5. Mr. Ramesh Babu, Id. Counsel has taken the Court through the



Standard Operating Procedure (hereinafter, ‘SOP’) attached to the affidavit dated 16th January, 2024. In terms of the said SOP, it is submitted by Mr. Babu that the deadlines for Banks to provide information, upon being requested by Law enforcement agencies, have been fixed strictly and the same have to be mandatorily complied with by all Banks.

6. Mr. Gupta submits that the IBA has asked for the constitution of a sub-group and two executives should be nominated by each of the Banks, which the HDFC bank has already done.

7. Mr. Kapoor, Id. Counsel submits that State Bank of India (‘SBI’) has also nominated concerned officials for the said sub-group. He further submits that he has filed on record the SOP followed by the Bank with respect to information sought from law enforcement agencies.

8. Ms. Hetu Arora Sethi, Id. ASC, however, controverts and submits that even as of January, 2024, information sought from SBI was not provided to the Cyber Cell of Delhi Police.

9. It appears that the SOP and the manner in which the SOPs have to be implemented by all the Banks is still a work in progress. Let the IBA hold the meeting of the concerned sub-groups and sub-committee in order to ensure that all Banks follow the SOP in respect of information disclosure mechanism to the law enforcement agencies.

10. Issue notice to Mr. Srinivasarao, Senior Advisor, IBA (Mob. No.9449860111) for appearance before this Court so that the stand of all the Banks can be considered.

11. Registry to issue this order on the said mobile number to enable the IBA to place on record a short affidavit as to the implementation of the SOP.

12. Mr. Sameer Tiwari, the Nodal Officer from HDFC Bank is present



today, as per the direction of this Court vide order dated 24th November, 2023.

13. Let the RBI's affidavit and the email on behalf of HDFC's Counsel handed over to the Court today be handed to Ms. Sethi, Id. ASC appearing for the Delhi Police.

14. A status report has been filed by the Delhi Police in the matter **CS(COMM) 389/2022** titled ***The Capital Group Companies, Inc. Vs. Ashok Kumar & Ors.*** As per the said report, the law enforcement agencies have sent notices to various DNRs and Banks seeking information regarding specific IP addresses and details pertaining to the UPI Id's, respectively.

15. The DNRs and the Banks, in compliance to the notices, shall provide the requisite information sent to the Delhi Police, expeditiously, failing which, stringent action would be liable to be taken.

16. Mr. Wadhwa, Id. Senior Counsel appearing for GoDaddy has made further submissions today on the legal position qua steps that could be taken in respect of DNRs who do not comply with the orders passed by this Court. Mr. Wadhwa, categorically, relied on the order dated 4th December, 2023 of this Court in the matter of ***Burger King Corporation v. Swapnil Patil & Ors.*** (**CS (Comm) 303/2022**), to state that a similar order can be passed at the final stage and the examination in respect of all the identified domain names and the examination of additional domain names can be done by the Joint Registrar.

17. The submissions to continue on the next date of hearing.

CS(COMM) 135/2022

18. In **CS(COMM) 135/2022** titled ***Dabur India Ltd. v. Ashok Kumar & Ors.***, on behalf of Defendant No. 5- Hosting Concepts B.V., it is submitted by



Ms. Aishwarya, Id. Counsel, that the said DNR is based out of European Union and it wishes to file written submissions in this matter. It may do so within four weeks, with service of advance copies to all the concerned Counsels.

19. Mr. Harish V. Shankar, Id. CGSC to obtain instructions from the concerned officials of the MHA and file an affidavit within four weeks in terms of the order dated 24th November, 2023.

20. List for further hearing on Saturday i.e. 6th April, 2024.

21. Insofar as the specific matters and the applications pending therein are concerned the same are listed as per the following table:

S.No.	Case No.	Next Date of Hearing
1.	CS(COMM) 20/2019	23.02.2024
2.	CS(COMM) 350/2020	23.02.2024
3.	CS(COMM) 176/2021	23.02.2024
4.	CS(COMM) 135/2022	27.02.2024
5.	CS(COMM) 475/2022	27.02.2024
6.	CS(COMM) 389/2022	27.02.2024
7.	CS(COMM) 228/2021	29.02.2024
8.	CS(COMM) 490/2022	29.02.2024
9.	CS(COMM) 193/2019	29.02.2024
10.	CS(COMM) 297/2019	12.03.2024
11.	CS(COMM) 298/2019	12.03.2024
12.	CS(COMM) 732/2019	12.03.2024
13.	CS(COMM) 373/2020	14.03.2024
14.	CS(COMM) 498/2020	14.03.2024



15.	CS(COMM) 82/2020	14.03.2024
16.	CS(COMM) 154/2021	19.03.2024
17.	CS(COMM) 276/2021	19.03.2024
18.	CS(COMM) 293/2021	19.03.2024
19.	CS(COMM) 95/2021	20.03.2024
20.	CS(COMM) 158/2022	20.03.2024
21.	CS(COMM) 255/2020	20.03.2024
22.	CS(COMM) 424/2020	21.03.2024
23.	CS(COMM) 12/2022	21.03.2024
24.	CS(COMM) 471/2020	21.03.2024
25.	CS(COMM) 399/2021	01.04.2024
26.	CS(COMM) 524/2021	01.04.2024
27.	CS(COMM) 26/2022	01.04.2024
28.	CS(COMM) 35/2022	02.04.2024
29.	CS(COMM) 233/2022	02.04.2024
30.	CS(COMM) 275/2022	02.04.2024
31.	CS(COMM) 364/2022	03.04.2024
32.	CS(COMM) 303/2022	03.04.2024
33.	CS(COMM) 113/2023	03.04.2024
34.	CS(COMM) 610/2023	04.04.2024
35.	CS(COMM) 700/2019	04.04.2024
36.	CS(COMM) 324/2020	04.04.2024

PRATHIBA M. SINGH, J.

FEBRUARY 01, 2024

Rahul/bh